

Sitarama Lift Irrigation Project on Godavari river

948. SHRI DEVENDER GOUD T.: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it has come to the notice of the Ministry that the Sitarama Lift Irrigation Project on river Godavari has been proposed by Government of Telangana;

(b) whether the Ministry is aware that the above project is in violation of Section-84 and 85 of Andhra Pradesh Reorganisation Act, 2014; and

(c) if so, what action the Ministry has taken/proposes to take to stop this project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) Government of Andhra Pradesh has brought to the notice of Godavari River Management Board (GRMB) *vide* their letter dated 8.03.2016 the issue regarding Telangana State Government's proposed construction of integrated (Rajiv Sagar and Indira Sagar) Dummugudum Lift Irrigation Scheme which is now named as Sitarama Lift Irrigation Project. In the said letter, Government of Andhra Pradesh has complained that the project is being constructed in violation of Section 84 and 85 of the Andhra Pradesh Reorganization Act, 2014.

GRMB has forwarded a copy of the said letter dated 8.03.2016 from Government of Andhra Pradesh to Government of Telangana for their comments/views. Meanwhile, Government of Telangana has informed that the ayacut in district Khammam under Sitarama Lift Irrigation Project is an old ayacut covered under earlier projects taken up the erstwhile Government of Andhra Pradesh and therefore, there is no violation of the said Act.

Pollution around Polavaram dam

949. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Polavaram dam Authority has constituted an environmental supervisory committee or any such body to leverage the pollution from air, water and soil around Polavaram dam;

(b) to what extent the Polavaram dam Authority has implemented the recommendations of the National Green Tribunal concerning the dam;

(c) whether it is a fact that the high intensity blasting without proper supervision is a regular feature around the dam; and